

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 423**

TO BE ANSWERED ON THE 19TH JULY, 2022/ASHADHA 28, 1944 (SAKA)

SETTLEMENT OF ISSUES AMONG STATES

423. SHRI Y.S. AVINASH REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Ministry officials have recently had a meeting with the Chief Secretaries of Andhra Pradesh and Telangana to settle the pending issues of both the States as per Andhra Pradesh Reorganization Act; and

(b) if so, the details alongwith the outcome thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): Yes Sir, Union Home Secretary held a meeting on 12.01.2022 through video conference with the Chief Secretaries of Andhra Pradesh and Telangana alongwith representatives from various Ministries/Departments concerned, to review the progress of implementation of Andhra Pradesh Reorganisation Act, 2014. A large number of provisions of Andhra Pradesh Reorganisation Act have been implemented. There are certain issues which require mutual agreement of the Government of Andhra Pradesh and Telangana, for which 28 meetings have been held at the behest of Ministry of Home Affairs.
